GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:4838 ANSWERED ON:26.08.2010 NAWO Owaisi Shri Asaduddin

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether it is a fact that three days conference of women leaders from marginalized communities; Dalits, Minorities and Muslims organized by National Alliance of Women (NAWO) was held recently;

(b) if so, the details thereof,

(c) whether various laws framed by the Government for the development of these communities are not implemented properly;

(d) if so, the reasons therefor; and

(e) the remedial steps taken in view of the outcome of said conference to be taken by Government for proper implementation of laws framed in these communities?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

(a) to (e): The information is being collected and will be laid on the Table of the House.